

- Enhancement of unit assistance for purchase of homestead site under IAY to Rs.20,000/-.
- Provision of 4% administrative expenses under IAY.
- Transfer of funds under IAY to an identified account of State Government.

(c) and (d) Indira Awaas Yojana, financial assistance is provided to rural Below Poverty Line (BPL) households for construction/upgradation of dwelling units. For construction of dwelling units, the financial assistance is Rs.70,000/- in plain areas and Rs.75,000/- in hilly/ difficult areas/ IAP districts. For upgradation of an unserviceable kutch house, the assistance of Rs. 15,000/- is provided in both the areas.

Hike in wages under MGNREGA

3686. SHRI T.M. SELVAGANAPATHI: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether it is a fact that Government has decided to hike the wages under the Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA);

(b) if so, the details thereof;

(c) whether it is also a fact that there have been demands to increase the wages at par with the cost of living of poor rural masses; and

(d) if so, whether Government is considering to increase the wages under MGNREGA?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) and (b) The wage rates under MGNREGA have been revised vide notification dated 26.02.2013 effective from 1st April, 2013. The State-wise revised wage rates is given in the Statement.

(c) and (d) To ensure that MGNREGA workers wages are protected against inflation, the Central Government has decided to index the wages with the Consumer Price Index for Agriculture labourers (CPIAL). Accordingly, on January 14, 2011, the Ministry of Rural Development issued a notification revising MGNREGA wage rates by linking it to the CPIAL. All subsequent revisions, including the latest revision effective from 01.04.2013 have been made through indexation with CPIAL.

Statement*State-wise revised wages rates under MGNREGA w.e.f. 1.4.13*

Sl. No.	Name of the State/Union Territory	Prevailing wage rate (Rs.)	Wage rate effective from 01.04.2013 (Rs.)
1	2	3	4
1	Andhra Pradesh	137	149.00
2	Arunachal Pradesh	124	135.00
3	Assam	136	152.00
4	Bihar	122	138.00
5	Chhattisgarh	132	146.00
6	Gujarat	134	147.00
7	Haryana	191	214.00
8	Himachal Pradesh - Non	126	138.00
8a	Himachal Pradesh - Scheduled	157	171.00
9	Jammu and Kashmir	131	145.00
10	Jharkhand	122	138.00
11	Karnataka	155	174.00
12	Kerala	164	180.00
13	Madhya Pradesh	132	146.00
14	Maharashtra	145	162.00
15	Manipur	144	153.00
16	Meghalaya	128	145.00
17	Mizoram	136	148.00
18	Nagaland	124	135.00

1	2	3	4
19	Odisha	126	143.00
20	Punjab	166	184.00
21	Rajasthan	133	149.00
22	Sikkim	124	135.00
23	Tamil Nadu	132	148.00
24	Tripura	124	135.00
25	Uttar Pradesh	125	142.00
26	Uttarakhand	125	142.00
27	West Bengal	136	151.00
28	Goa	158	178.00
29	Andaman and Nicobar		
29a	Andaman	178	198.00
29b	Nicobar	189	210.00
30	Dadra and Nagar Haveli	157	175.00
31	Daman and Diu	136	150.00
32	Lakshadweep	151	166.00
33	Puducherry	132	148.00
34	Chandigarh	189	209.00

DFI to help women SHGs

3687. DR. PRADEEP KUMAR BALMUCHU: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether it is a fact that the Ministry has suggested to establish a Developmental Finance Institution (DFI) for the benefit of women Self-Help Groups (SHGs);

(b) if so, the details thereof;